

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.05.2025

NOTICE

Please take notice that the following matter listed in the Court – IV on 01.05.2025 was not taken up. The next date of hearing in the matter is **16.07.2025**.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Competition App.	JSW Paints Pvt. Ltd.	Abdullah Hussain	Shelly Bhasin
	(AT) No. 59 of	Vs.		Kunal Sharma
	2022 & I.A. No.	The Competition Commission of India		Akit Chaudhary-R1
	4607 of 2022	& Anr.		Harman S Sandhu
				Nitika Dwivedi
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar